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PART--I-- Orders and Notifications by the Government of Tripura, The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AGARTALA

No.F. 2(6-32)-DYAS/PLG/2018/16,961-69

Dated, Agartala, 03/01/2019

NOTIFICATION

Subject: Mukhyamantri Pratibhashali Puraskar Scheme- Incentive Scheme for outstanding performance in sports at National and International levels.

1. Introduction:

It has been decided to introduce the Mukhyamantri Pratibhashali Puraskar Scheme to provide financial incentive to outstanding sportspersons in different disciplines of games & sports with an aim to encouraging excellence in performance at National and International levels.

2. Objective:

- i. To encourage participation in games and sports in the State.
- ii. To improve the standard of performance of sportspersons in the State and to motivate them to attain excellence in performance at National/International level competitions.

3. Eligibility Criterion:

i. Bona fide sportspersons and teams, domicile of origin in the State of Tripura, who have represented the State/Country at National and International competitions in the disciplines of games and sports recognized by the Indian Olympic Association (IOA) will be considered. In case of School Level Games, only events/games recognised by School Games Federation of India (SGFI) will be considered under the scheme.

- ii. In case of awards to be given to National Games winners, sportspersons originally hailing from Tripura but are currently representing other States or teams like Railways, Defence Services, PSUs etc shall not be eligible for awards under the scheme.
- iii. The following competitions are to be considered:
 - a) Olympic Games.
 - b) Asian Games.
 - c) Commonwealth Games.
 - d) National Games.
 - e) National Championships organised by Sports Federations affiliated to IOA. (Senior and Junior)
 - f) National School Games organised by School Games Federation of India (SGFI).
 - g) Khelo India School Games organised by Ministry of Youth Affairs & Sports (MoYAS)/Sports Authority of India (SAI).
 - h) Any other National Level School Games organised by Ministry of Youth Affairs & Sports (MoYAS) or Sports Authority of India (SAI).
- iv. Sportspersons who have achieved excellence by winning Gold, Silver or Bronze medal in the competitions mentioned at 3(iii) will be considered.
- v. Because of the status and paramountcy of the Olympic Games, not only the medal winners in any event, but deserving sportspersons who qualify for competing in its individual events will also be considered for some form of award.

4. Amount of incentive:

i. Cash incentives for individual events in International level competitions shall be as follows:-

Medal	Olympics Games	Asian Games	Commonwealth
			Games
Gold	1.00 Crore	50.00 Lakh	25.00 Lakh
Silver	75.00 Lakh	30.00 Lakh	15.00 Lakh
Bronze	50.00 Lakh	20.00 Lakh	5.00 Lakh

ii. Cash incentives for individual events in National level competitions shall be as follows:-

Medal	National Games	National	National
		Championships	Championships
		Senior	Junior
Gold	3.00 Lakh	2.00 Lakh	1.00 Lakh
Silver	2.00 Lakh	1.00 Lakh	0.50 Lakh
Bronze	1.00 Lakh	0.50 Lakh	0.25 Lakh

iii. Cash incentives for individual events in National level School Games competition shall be as follows:-

Medal	National School Games organised by SGFI	Khelo India School Games
Gold	0.25 Lakh	0.25 Lakh
Silver	0.10 Lakh	0.10 Lakh
Bronze	0.05 Lakh	0.05 Lakh

iv. Cash incentives for individual events in Paralympic Games shall be as follows:-

Medal	Paralympic Games	Asian Para Games	All National Level
	organised by	organised by Asian	Paralympic Games
	International	Paralympic	organised by National
	Paralympic	Committee (APC)	Paralympic Committee
	Committee (IPC)		of India
Gold	1.00 Crore	50.00 Lakh	3.00 Lakh
Silver	75.00 Lakh	30.00 Lakh	2.00 Lakh
Bronze	50.00 Lakh	20.00 Lakh	1.00 Lakh

- v. Cash Awards for team events: For team events, the incentive will be 50% of the corresponding individual event award multiplied by the number of team members, including admissible reserves.
- vi. The quantum of cash award to be given to qualifiers for the Olympic Games shall be decided by the Committee constituted in para 5.
- vii. The quantum of cash award can be increased or decreased as per recommendation of the Committee constituted in para 5.
- viii. Coaches with outstanding achievements at National/International competitions will also be considered for some form of award under the scheme, the quantum of which shall be decided by the Committee formed at para 5.

- ix. The Mukhyamantri Pratibhashali Puraskar so constituted will be considered for the performance in those sports competitions which will be held from the beginning of the financial year 2019-20.
- x. A sportsperson will be eligible to receive only one award in a financial year irrespective of the number of medals he/she had won during the year. In such cases, the highest achievement of the concerned sportsperson shall be taken into account and the incentive will be given to him/her accordingly.
- xi. The Mukhyamantri Pratibhashali Puraskar shall be awarded once a year to sportspersons who have won medals in the identified competitions that year.

5. Selection Process and Selection Committee:

- i. Eligible applicants (sportspersons) may apply in plain paper to the Youth Affairs & Sports Department for receiving financial incentive under the scheme.
- ii. A 3(three) member committee, with the following officials shall assess the performance of sportspersons for the purpose of grant of incentives and submit it's recommendations to the State Government for further action:

a) Director, Youth Affairs & Sports b) General Secretary, Tripura School Sports Board Member

c) Representative of Sports Authority of India-

Member

d) Deputy Director, Youth Affairs & Sports-

Convenor

6. Savings:

In case of any disputes, the matter will be referred to the Youth Affairs & Sports Department, Government of Tripura and the decision taken by the Department shall be final and binding on all concerned.

By order etc.

Sd/- Illegible

Additional Secretary to the Government of Tripura